

Annexure 3

Name of the corporate debtor: Saptha Zeal Private Limited; Date of commencement of CIRP: 30.05.2024.; List of creditors as on: 13.06.2024

List of operational creditors (Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State GST - Kerala	Govt Dept	13.06.2024	14,23,14,108.00	14,23,14,108.00-	Tax ,Interest and Penalty	NO	NO	NO	0	0	0	0	Nil	State GST - Kerala claim received before 14 th day from the commencement of CIRP.
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Annexure 4

Name of the corporate debtor: Saptha Zeal Private Limited; Date of commencement of CIRP: 30.05.2024.; List of creditors as on: 13.06.2024

List of operational creditors (other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	HLL Infra Tech Services Ltd	U45200KL2014GOI036617	13.06.2024	6,48,28,703.58	6,48,28,703.58	Principal and Interest	NO	NO	NO	0	0	0	0	Nil	HLL Infra Tech Services Ltd is a union govt company and the claim received before 14 th day from the commencement of CIRP.
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